

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4819  
ANSWERED ON:26.04.2010  
LAND ACQUISITION (AMENDMEN) BILL  
Singh Shri Rajnath

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the current status of the Land Acquisition (Amendment) Bill; and

(b) the time by which it is likely to be tabled on the floor of the House and passed?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT(SHRI SISIR KUMAR ADHIKARI)

(a) & (b) Introducing the Land Acquisition (Amendment) Bill is under consideration of the Government.